

Supply of Rigs and Pumps to Uganda

6457. SHRI GOPALA KRISHNA THOTA : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government have offered to supply rigs and pump sets to Uganda so as to help that country to solve its water shortage both for drinking and irrigation ;

(b) if so, the details thereof ; and

(c) how much this is going to cost India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). Government of India have not supplied directly any rigs and pump sets to Uganda.

However, against the 1982 Indo-Uganda Credit Agreement, the Government of Uganda had signed a contract for Rs. 4 crores for export of eight water drilling rigs with accessories from India, against credit extended by Government of India.

Tripartite Committee for Textile Industry

6458. SHRIMATI USHA CHOU-DHARY : Will the Minister of TEXTILES be pleased to state :

(a) whether Union Government propose to set up a tripartite Committee consisting of employers, textile workers and Government officials for the solution of the crisis faced by textile industry in the country ;

(b) if so, the details of the proposal ;

(c) what will be the terms of reference of the committee ;

(d) the time by which the committee will submit its report ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) to (d). While it has been decided to appoint an Expert Committee, which consists of representatives from all interested sectors to sit down and review how the Textile Policy has worked uptill now, there is no proposal to set up a tripartite Committee for "the solution of

the crisis faced by the textile industry".

Purchase of Cotton and Jute

6459. SHRI BHADRESWAR TANTI : Will the Minister of TEXTILES be pleased to state the details of amount allocated to the Cotton Corporation of India and Jute Corporation of India for the purchase of cotton and jute respectively during 1986-87 and 1987-88 ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : Government does not allocate any funds to these Organisations for the purchase of cotton and jute. However, there is an open-ended commitment for purchase of jute and cotton by these Organisations for Price Support operations and losses incurred are reimbursed by the Government.

Financial Assistance to Assam Co-operative Jute Mills, Silighat

6460. SHRI BHADRESWAR TANTI : Will the Minister of TEXTILES be pleased to state :

(a) whether the Chief Minister of Assam had written to Union Government on 10 March, 1987 to provide an assistance of Rs. 240.60 lakhs to the Assam Co-operative Jute Mills, Silighat ; and

(b) if so, the response of Union Government thereto ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The Union Government has sanctioned Rs. 71 lakhs as grant in aid and the balance amount of Rs. 169.60 as loan. This has already been released to the State Government.

Agreement with China

6461. SHRI BHADRESWAR TANTI : Will the Minister of COMMERCE be pleased to state :

(a) whether China signed an agreement with India in May, 1987 to set up a trade information network ;

(b) if so, whether the agreement has been signed to provide information relating to regional trade promotion ; and